

GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
RAJYA SABHA
UNSTARRED QUESTION NO-473
ANSWERED ON- 04/02/2022

REOPENING OF CLOSED TEXTILE MILLS

473. SHRI S. SELVAGANABATHY:

Will the Minister of TEXTILES be pleased to state:

- (a) whether Government is aware that three Government owned textile corporation mills in Puducherry are under closure for a long period;
- (b) if so, whether Government plans to extend financial aid to open the mills; and
- (c) whether Government has initiated action to settle the retirement benefits of the employees of the closed textile mills of Puducherry?

ANSWER

THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a) to (c): In the Union Territory of Puducherry, there is one working mill namely Cannanore Spinning & Weaving Mills, Mahe under National Textile Corporation Limited (NTC). Presently, due to unavailability of working capital and other financial constraint operation in all NTC mills including this one is under suspension. In order to protect the interest and welfare of employees, they are being paid wages and statutory dues as per mutual agreement between management and representing workers of the mill. Beside, there are two textile mills namely Shri Bharti Mills and Swadeshi Cotton Mills in Puducherry which were transferred by NTC to the Union Territory of Puducherry in the year 2005 under a Memorandum of Understanding. As informed by Government of Puducherry, these two mills are closed due to continuous heavy losses.
